

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE WEST DISTRICT TIS HAZARI COURTS DELHI

MODIFICATION IN DUTY ROSTER FOR THE MONTH OF AUGUST - 2022

In view of the written request received on 24-08-2022 from Sh. P. Bhargav Rao, Ld. MM (NI Act-01) West District Delhi, (duty MM on 26-08-2022) regarding exchange his duty the following modification in the Duty Roster for the month of August-2022 (reference No. 1865-1919/CMM(W)/THC/DR/2022 Dated 20-07-2022) is being made:-

Sl. No.	Name of the Duty Metropolitan Magistrate	Date of duty	Room No.
01	Sh Devanshu Sajlan, MM R/o Flat No. CGC-152, DLF Capital Greens, Shivaji Marg, Moti Nagar, New Delhi - 110015 (e mail :- readermm05west@gmail.com)	26-08-2022	289
02	Sh. P. Bhargav Rao, MM R/o House No. C-2, Block B-1, Khasra No. 876/2, Sant Nagar, Burari, Delhi - 84 (e mail:-mmniact01west@gmail.com)	31-08-2022	03(CBA-I)

Rest of the conditions shall remain unchanged mentioned in the Duty Roster for the month of August - 2022(reference No. 1865-1919/CMM(W)/THC/DR/2022 Dated 20-07-2022)

(KAPIL KUMAR)
Chief Metropolitan Magistrate
West District, Delhi

Dated 25/08/2022

No. 2232-2287 CMM(W)/THC/DR/2022

Copy forwarded for information and necessary action to:-

01. The Hon'ble Registrar General, High Court of Delhi, New Delhi Through Ld. Principal District & Sessions Judge, (West), Delhi
02. The Principal District & Sessions Judge, (HQ), Delhi
03. The Principal District & Sessions Judge, (West), Delhi
04. The Principal District & Sessions Judge, all District Delhi/New Delhi
05. The Ld. officer Incharge, Pool Car, Tis Hazari Courts, Delhi
06. The CMMs, all District, Delhi/New Delhi,
07. The ACMM/Metropolitan Magistrates, West District, Tis Hazari Courts Complex, Delhi.
08. The Director of Prosecution, Tis Hazari Courts, Delhi.
09. The Commissioner of Police, Delhi
10. The I G (Prison), Tihar Jail, Delhi/New Delhi.
11. The Secretary, Bar Association, Tis Hazari Courts, Delhi
12. The Supdt. Jail, New Delhi/Lock-Up Incharge, Tis Hazari Courts, Delhi
13. The Admn. Officer(Judl), Hindi Department, R. No. 237, Tis Hazari Courts, Delhi
14. Law Officer, Tihar Jail, Delhi/New Delhi.
15. For uploading on LAYERS
16. For Uploading on centralized web-site through LAYERS
17. The Video Conferencing, R. No. 16, Tis Hazari Courts, Delhi.
18. The Reader to CMM West District, Tis Hazari Courts, Delhi.
19. The Cash Branch, West District, Tis Hazari Courts, Delhi.
20. PS to District & Sessions Judge (West), THC, Delhi.
21. Office file.

Chief Metropolitan Magistrate
West District, Delhi

1. The first part of the document discusses the importance of maintaining accurate records of all transactions.

2. This section covers the various methods used to collect and analyze data.

3. The final part of the document provides a summary of the findings and conclusions.